

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/5933/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 15th November, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACTK-2/3423/21 dated 11.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.11.2021, along with head quarter leave permission w.e.f. the afternoon of 22.11.2021, after Court hours, till the morning of 25.11.2021.** The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/5934-A, dated 15.11.2021
Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati
3. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

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